

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No 273/(MAH)/2017
CA No.

22.03.2017

CORAM:

Order

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

1. CP NO.39/I&BP/NCLT/MB/MAH/2017

SHRI V. NALLASENAPATHY


At request of the parties, list this matter for hearing on 24.3.2017. MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Dish TV India Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Kelli	Admin	
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Order

CSA 273/230-232/2017/ NCLT/MB//MAH/2017

Company Application is allowed, vide separate order.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)